

### Teaching Hindi Abroad

1329. SHRI SRIBALLAV PANIGRAHI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Indian Council of Cultural Relations had prepared a panel of candidates during the month of June, 1996 for deputation for teaching Hindi abroad;

(b) if so, whether the selection has been done disregarding the guidelines issued by the Government in this regard;

(c) whether candidates who had been on deputation abroad earlier have also been selected again;

(d) whether the Government propose to direct I.C.C.R. to reselect candidates as per the guidelines issued; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) After seeking nominations from major Indian universities and Central Institute of Hindi, ICCR had conducted interviews for preparing a panel of Hindi teachers to be deputed abroad against existing and future vacancies. The interviews of suitable candidates were held on 25-26 June, 1996 by a duly constituted Selection committee of Hindi experts

(b) No, Sir. The selection has been done within the guidelines for deputation of Hindi teachers abroad and after seeking nominations from a number of universities in India and scrutiny of applications

(c) There are four candidates who have already been deputed by ICCR to foreign countries and who have been selected and placed on the fresh panel. However, as per the decision of the Selection committee, these candidates have been placed last on the panel and candidates who have never been posted abroad earlier will get preference in order of merit.

(d) and (e). No, Sir. Since the selections already made are within the guidelines and policy laid down for this purpose, the Government does not propose to direct ICCR to have fresh interviews

### Blood Donation

1330. SHRI PINAKI MISRA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether attention of the Government has been drawn to the news item in the Hindustan Times dated January 14, 1996 to the effect that blood donation from Indians are refused in Sweden on the grounds of congenital risk factor;

(b) if so, whether blood donations from Indian donors are refused on similar grounds of race in other European and developed countries; and

(c) if so, the Government's information in this regard and the reaction of the Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) Yes, Sir. However, the report is inaccurate.

There is no legislation in Sweden which discriminates among donors on the basis of a congenital risk factor.

(b) No Sir.

(c) Does not arise.

### Sharing of Flood Water

1331. SHRI GIRDHARI LAL BHARGAVA :  
SHRI MAHENDRA SINGH BHATI :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the State Government of Rajasthan have requested/proposed to Central Water Commission and the Union Government to expedite the matter relating to sharing of flood water of Ganga with Rajasthan;

(b) if so, the details thereof;

(c) the time by which a decision is likely to be taken by the CWC/Union Government in this regard;

(d) whether the surplus water of river Ganga is proposed to be utilised by the State Government for its drought prone areas; and

(e) if so, the steps taken therefor?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) and (b). Ganga Flood Control Board was asked to prepare a scheme for diversion of Ganga water to Rajasthan for 100 days during monsoon at the rate of 1133 cubic metres per second (cumec) near Hardwar and 566 cumec near Bijnore. The study was entrusted to Central Water Commission to find out the availability of surplus water at these two places for diversion to Rajasthan. Government of Rajasthan has requested Central Water Commission to expedite the study.

(c) The study conducted by Central Water Commission revealed that sufficient water was not available in Ganga at these two places for more than 20-30 days in a year for diversion to Rajasthan. On the request of Rajasthan, Central Water Commission has agreed to review the study. The time required to take a decision by Ganga Flood Control Board will depend upon the outcome of the study.

(d) and (e). Yes, Sir. Rajasthan has indicated to utilise the surplus flood water of the Ganga in the drought prone areas of the State. The state will formulate a technical proposal depending upon the outcome of the study.

### Central Assistance for Irrigation Projects

1332. SHRI RAJIV PRATAP RUDY :  
DR. SAHEBRAO SUKRAM BAGUL :  
SHRI MRUTUNJAYA NAYAK :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the on-going major medium irrigation

projects in the country, particularly in Bihar and Orissa are receiving aid from World Bank;

(b) if so, the details thereof and the amount received from the World Bank with allocation of funds to each State;

(c) whether the funds allocated by the Centre for this purpose during the last three years have been reduced;

(d) if so, the reasons therefor and details of amount of Central Assistance;

(e) whether the Government have come across of diversification of assistance for other purpose; and

(f) the steps taken by the Government in this regard?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) There are eight World Bank

assisted major and medium irrigation projects currently under implementation in the country. In Bihar, there is no World Bank assisted project in operation. In Orissa there are three World Bank assisted projects under implementation.

(b) A statement indicating the Name of the Project, Date of Agreement, Amount of Assistance and Utilisation of Funds upto 31.3.1996 is enclosed.

(c) and (d). The Central assistance to the States is in the form of block loans and block grants. Irrigation being a state subject, the investigation, planning, execution as well as funding is done by the state under the 'State Plan'. The reduction in the actual expenditure as compared to approved outlay as indicated in the table given below is mainly due to reduction in the resources to be raised by the State.

#### Central Assistance

(Rs. in crores)

	1993-94		1994-95		1995-96	
	(Approved)	(Actuals)	(Approved)	(Actuals)	(Approved)	(Latest Estimates)
1. Bihar	1801.60	1647.46	2068.05	1846.16	1786.57	1786.57
2. Orissa	1213.14	944.35	1311.43	1127.49	1263.29	1250.13

(e) No. Sir.

(f) Does not arise.

#### STATEMENT

##### List of on-going Externally Assisted Irrigation Projects

S. No.	Name of the Project	State	Date of Agreement	Amount of Assistance	Utilisation as on 31.03.1996 (in Million)
1	2	3	4	5	6
<b>World Bank</b>					
1.	Upper Krishna Irrigation Project Phase-II	Karnataka	16.6.89	US\$ 169.208	US\$ 150.812
2.	Maharashtra Composite Irrigation Project-III	Maharashtra	5.12.85	US\$ 169.083	US\$ 138.411
3.	Punjab Irrigation and Drainage Project	Punjab	9.2.90	US\$ 171.429	US\$ 93.875
4.	Haryana Water Resources Consolidation Project	Haryana	6.4.94	US\$ 294.289	US\$ 32.263
5.	Tamil Nadu Water Resources Consolidation Project	Tamil Nadu	29.4.95	US\$ 282.9	US\$ 12.438
6.	Orissa Water Resources Consolidation Project	Orissa	19.12.95	US\$ 290.9	US\$ 276.693

1	2	3	4	5	6
7.	Dam Safety Assurance and Rehabilitation Project	Multi-state (M.P., Rajasthan, Tamil Nadu & Orissa)	10.6.91	US\$ 148.884	US\$ 20.847
8.	Hydrology Project	Multi State (Orissa, Maharashtra, Gujarat, Karnataka, Kerala, Andhra Pradesh, Madhya Pradesh and Tamil Nadu)	22.9.95	US\$ 142.0	US\$ 4.003

[Translation]

#### Education for Minorities

1333. SHRI MAHESH KUMAR M. KANODIA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of meetings held so far under the programme of education for minorities and the dates on which they were held;

(b) the decisions taken by the Government in this regard; and

(c) the details of the action taken by Government for implementing such decisions?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA):  
(a) On a Meeting of the National Monitoring Committee on Minorities Education, was held on 8th November, 1995.

(b) and (c). Necessary steps have already been initiated in terms of the discussions and decisions taken in that meeting. Details are given in the enclosed Statement.

#### STATEMENT

##### Recommendations

1. Efforts be made to fuse the special measures targeting the minorities with the general measures to improve the availability, accessibility and content of education. Particularly, schemes relating to universalization of elementary education and total literacy campaigns be taken up in minority concentration areas on priority basis.

##### Action Taken

##### Operation Blackboard

- Under Operation Black-Board Programme, all primary schools as in 1986 have been covered (5.22 lakhs). Upper primary schools are concerned. preference would be given to minority concentration blocks.

##### Non-Formal Education

- As far as Non-formal Education is concerned in states with minority concentration districts strong emphasis would be laid on preparation of instructional material in urdu and on locating NFE centres in minority concentration blocks.

##### District Institutes of Education & Training

- In some District Institutes of Education & Training (DIETs), special cells have been created for inservice training of urdu teachers. More such Cells will be created.

##### Total Literacy Campaign

- Under the total literacy campaign 12 Minority Concentration Districts have been identified comprising Bhopal of MP, West Dinajpur of WB, Jaisalmer of Rajasthan, Rampur, Saharanpur, Muzfarnagar, Gonda, Pilibhit of Uttar Pradesh and Purnea, Kishanganj, Katihar